

CORRIGENDUM
COURT NO. 32
HON'BLE MR. JUSTICE GIRISH KATHPALIA

NOTE: BAIL APPLN 2931/2024 LISTED AT ITEM NO. 3 MAY BE READ AS UNDER:

FOR DIRECTION ON OFFICE NOTE			
3	BAIL APPLN.-2931/2024	SANDEEP @ BUNTY V/sTHE STATE GOVT OF NCT OF DELHI	KARAN KAPOOR L
		OTHER DETAILS OF ADVOCATES: KAPOOR (KARAN.KAPOOR893@GMAIL.COM)(9582767512) (PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM) (9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BAWANA-487/2018) BAIL APPLN. 2630/2020 FILED BY SHEKHAR (DISPOSED ON : 2020-11- 20) BAIL APPLN. 4020/2021 FILED BY SHEKHAR (DISPOSED ON : 2021-11- 23) BAIL APPLN. 917/2023 FILED BY SAGAR @ GOLU (DISPOSED ON : 2023-04- 21) P.S.-FIR NO. :(BAWANA- 487/2018)

HIGH COURT OF DELHI
17.04.2025

REGISTRAR (LISTING)